

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 106 of 2011 &**  
**I.A. No. 175 of 2011**

**Dated : 19<sup>th</sup> January, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Vidharbha Industries Power Limited** **.... Appellant**  
**(s)**

**Versus**

**M.E.R.C. & Anr.** **...Respondent**  
**(s)**

Counsel for the Appellant(s): Mr. C.S. Vaidyanathan, Sr. Adv.  
Ms. Shally Bhasin,

Counsel for the Respondent(s): Mr. Jayant Bhushan, Sr. Adv. with  
Mr. Buddy A. Ranganadhan for R.1  
Mr. Hasan Murtaza for R-2  
Mr. Hemant Singh and Mr. Anurag  
Sharma  
for R-4

**ORDER**

Post the matter for further hearing on **24.01.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts**